

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED DAIRY NO. 1985
TO BE ANSWERED ON 11TH MARCH, 2025

CELEBRATION OF ANIMAL HUSBANDRY AND ANIMAL WELFARE

1985. SHRI MANOJ TIWARI:
SHRI BIBHU PRASAD TARAI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) the details of specific programmes or initiatives will be undertaken as part of the celebration of Animal Husbandry and Animal Welfare;
- (b) the manner in which farmers, dairy producers and animal welfare organisations be involved in these activities;
- (c) whether there are any special training or capacity-building workshops planned for veterinarians and animal caretakers, if so, the details thereof; and
- (d) whether there are any financial incentives or subsidies planned to support animal husbandry and welfare initiatives, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(PROF. S.P. SINGH BAGHEL)

(a) The Department of Animal Husbandry and Dairying, Government of India has decided to Celebrate 14th January to 13th February as Animal Husbandry and Animal Welfare Month in each year. During the periods, intensive campaign on the various animal husbandry development programme, animal welfare activities like health camps, vaccination camps, awareness on animal welfare etc. will be undertaken.

(b) State Governments, Animal Welfare Organizations, Non-Governmental Organizations (NGOs), Educational Institutions have been requested to conduct workshops and Online Webinars, health camps, awareness Gosthis, Livestock Fair, various competitions like best milk production, animal show, competition amongst the school/colleges students on animal welfare and husbandry themes, special programmes for Gaushalas and NGOs dealing in animal welfare.

Through these activities, the farmers will be benefitted by making them aware of scientific animal husbandry practices, prevailing diseases in animals and their control procedure, schemes of governments, best practices available. Through the health camps, the farmers will get the benefit of deworming, vaccine, infertility solutions of their animals. Under the Animal Welfare programme, the citizens will also be aware about the various animal welfare laws in the country, provisions of Prevention of Cruelty to Animal Act, 1960 and many other benefits.

(c) The State Governments are encouraged to organize capacity building and training activities as per the requirement during the designated month.

(d) The State Government may avail funding under existing Central Government schemes such as National Livestock Mission, Rashtriya Gokul Mission and Livestock Health and Disease Control Schemes.
